

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/284A/ (IB)/2017  
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER  
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

T. T. K. K.

KL

T. T. K. K.

A. KRIPAKARAN

KL

A. K. K.

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed written submissions. He is directed to furnish a copy of the same to the other side for making his reply submission. Put up on 23.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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